

16th January, 1967, to explore ways and means of stepping up the export potential of specified engineering and chemical industries.

(b) 132.

(c) The final recommendations of the Team have not so far been received by Government.

#### Railway Lines in Haryana

\*191 Shri Abdul Ghani Dar: Will the Minister of Railways be pleased to state

(a) the total mileage of railway line which is proposed to be set up in Haryana in the Fourth Plan and the names of the places where these railway lines are to be set up, and

(b) the details of the proposal forwarded by the State Government of Haryana in this connection?

The Minister of Railways (Shri C. M. Poonacha): (a) The proposals for construction of new railway lines during the Fourth Plan have not yet been finished

(b) No proposals for construction of new lines during the Fourth Plan have been received from the new State Government of Haryana, so far. However, Gohana-Panipat (Restoration) was proposed by the erstwhile Punjab Government.

#### Closure of Textile Mills

\*192 Shri K. Ramani:  
Shri C. K. Chakrapani:  
Shri Umanath:  
Shrimati Susela Gopalan:  
Shri Ramachandra Ulaka:  
Shri Dhuleshwar Meena:

Will the Minister of Commerce be pleased to state:

(a) the total number of textile mills that remained closed during February, 1967;

(b) the total number of mills closed in Madras State on account of (i) shortage of cotton, (ii) financial crisis and (iii) mismanagement during this period;

(c) the total number of workers rendered jobless as a result of this

crisis; and

(d) The steps taken to avert the crisis?

The Deputy Minister in the Ministry of Commerce (Shri Shaif Qureshi):

(a) Twentyeight.

(b) Seven—four for financial reasons, Two on account of labour strike and one due to power shortage, and none due to shortage of cotton.

(c) 31,640.

(d) Whenever necessary, an investigation under Section 15 of Industries (Development & Regulation Act is instituted and, on the basis of the investigation reports, action is taken in suitable cases, in consultation with the State Government to resume working of closed mill by the appointment of Authorised Controller/Authorised Agents, under Section 18A of the Act. Financial assistance is also provided in deserving cases on the merits of each case.

#### Idle Capacity in Engineering Industry

193 Shri S. S. Kothari: Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) whether it is a fact that idle capacity in engineering industry has increased during the last year due to paucity of orders; and

(b) if so, the steps being taken to relieve the industry of its difficulties?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) and (b). Yes in the case of a few industries. In such cases the Industries have been advised to diversify or are themselves diversifying their production to cover other goods.

#### Railway Wagons

\*194. Shri Indrajit Gupta: Will the Minister of Railways be pleased to state:

(a) whether there has been a drastic reduction in the orders placed for Railway wagons with firms like M/s.

Braithwaite & Co. leading to threat of large scale retrenchment of workers there;

(b) the basis on which such orders are allocated between wagon builders and whether any complaints of undue favouritism have been received in this respect; and

(c) whether the slump in the estimated demand for wagons is due to unforeseen economic recession in the country or to faulty planning

The Minister of Railways (Shri C. M. Poonacha): (a) There has been a reduction in the number of wagons ordered from all wagon builders in keeping with the revised requirements of wagons for meeting the Railways requirements in respect of freight transport and in keeping with the financial resources placed at the disposal of the Railways.

(b) The quantity available for ordering has been distributed amongst the different wagon builders taking into account the outstanding load available with the firms from the previous orders and their past performance in such a way that the distribution amongst the various builders is equitable, ensuring at the same time that the Total expenditure incurred in the procurement of wagons is kept at the lowest level by a suitable adjustment in the prices offered to builders who had quoted higher rates.

Slight incentive in the form of additional order to firms who have quoted low rates and or secure orders for export of wagons, was also given

There has been one complaint from a firm stating that they had been discriminated against but it has been found that there are no grounds for this.

(c) Reduction in demand for wagons is attributable to the unforeseen economic recession in the country.

#### Manufacture of Small Cars

\*196. Shri K. Lakkappa:

Shri M. V. Rajasekharan:

Will the Minister of Industrial

Development and Company Affairs be pleased to state:

(a) whether it is a fact that Mysore Government have submitted a proposal to manufacture small cars;

(b) if so, the main features thereof; and

(c) the reaction of Government thereto?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) to (c) A statement is laid on the Table of the House [Placed in library. See No LT-177/67].

#### कपड़े के उत्पादन पर निबंधन

\* 196. श्री हे० शि० पाटिल :  
श्री टी० धार० पाटिल :  
श्री रामचंद्र उलाका :  
श्री कुलेश्वर नीना :  
श्री जगपति प्रभासी :  
श्री हीरजी भाई :

क्या बाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार कपड़े पर से नियंत्रण हटाने का है ;

(ख) क्या वस्त्र मालाहकार समिति ने नियंत्रण हटाने की माग की है ; और

(ग) यदि हाँ, तो इस सम्बन्ध में क्या निर्णय किया गया है ?

बाणिज्य मंत्रालय में उप-मंत्री (श्री शफी कुरेशी) : (क) और (ख). जी, नहीं ।

(ग) प्रश्न ही नहीं उठता ।

#### Import of Machinery and Equipment for Bauxite Mines

\*197. Shri P. K. Deo:  
Shri G. C. Naik:  
Shri K. P. Singh Deo:  
Shri A. Dipa:

Will the Minister of Steel, Mines & Metals be pleased to state:

(a) whether the Indian Aluminium